<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 179 OF 2018

Dated: 16th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

BLA Power Pvt. Ltd.				Appellant(s)
	V	ersus		
Madhya Pradesh Power Management Co. Ltd. & Ors. Respondent(s)				
Counsel for the Appellant(s)	:	Mrs. Shikha Ohri		
Counsel for the Respondent(s)	:	Mr. Aashish Anand Mr. Paramhans Sa Mr. R.A. Sharma (F Mr. M.G. Ramacha Mr. Pulkit Agrwal Mr. Vikas Upadhya Mr. Deepak Chand Mr. Deepak Chand Mr. Sachin Dubey f Mr. Amit Kapur Mr. Sandiep Rajpu Mr. Sandeep Rajpu Mr. Samarth Kashy	hani Rep.) for Indran ly lela for F for R-5	• R-1 & 4 R-2

<u>ORDER</u>

Memo adopting the reply filed in Appeal No. 02 of 2018 be filed within a week's time i.e. on or before 24.08.2018 with advance copy to the other side. Thereafter, Rejoinder, if any, be filed within two weeks' time i.e. on or before 07.09.2018 with advance copy to the other side. List the matter for hearing on <u>04.10.2018</u> along with Appeal No. 02 of 2018.

(I.J. Kapoor) Technical Member

(Justice Manjula Chellur) Chairperson